

**GOVERNMENT OF INDIA
MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
DEPARTMENT OF PUBLIC ENTERPRISES**

LOK SABHA

UNSTARRED QUESTION NO. 4571

TO BE ANSWERED ON THE 23rd March, 2021

'Reserved Posts for SCs, STs and OBCs in CPSUs'

4571. **MS. S. JOTHIMANI** :
SHRI GAURAV GOGOI :
SHRI M. SELVARAJ :
SHRI KARTI P. CHIDAMBARAM:
DR. A. CHALLAKUMAR :
SHRI K. MURALEEDHARAN :

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:-

- (a) the details and the total number of sanctioned reserved posts for Scheduled Castes (SCs), Scheduled Tribes (STs) and Other Backward Classes (OBCs) in all Central Public Sector Undertakings (CPSUs);
- (b) whether the Government's proposed privatisation and disinvestment of PSUs, particularly Bharat Petroleum Corporation Limited (BPCL), will result in a reduction in reserved posts for SCs, STs and OBCs and if so, the details regarding of reduction in the number of posts;
- (c) whether the Government has any plan to ensure the continuation of reservations in Central PSUs, particularly BPCL, after disinvestment; and
- (d) if so, the details thereof?

ANSWER

**THE MINISTER OF STATE FOR HEAVY INDUSTRIES & PUBLIC ENTERPRISES
(SHRI ARJUN RAM MEGHWAL)**

(a): As per available information, as on 31-03-2020, the total number of Scheduled Castes (SCs), Scheduled Tribes (STs), and Other Backward Classes (OBCs) employees in operating Central Public Sector Enterprises (CPSEs) are as follows:

Total numbers of Employees (as on 31.03.2020)	Representation of SCs / STs / OBCs in operating CPSEs (as on 31.03.2020)					
	SCs (In numbers)	%	STs (In numbers)	%	OBCs (In numbers)	%
9,19,648	1,60,384	17.44	99,693	10.84	1,98,581	21.59

(b to d): Department of Investment and Public Asset Management (DIPAM) being the nodal department for disinvestment matters has informed that the reservation policy is applicable only in Government companies and after strategic disinvestment of Bharat Petroleum Corporation Limited (BPCL), it will not remain a Government company.
